

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil). No. 282 of 2021

Raju Mahto & Ors. Petitioners
.....
Versus
The State of Jharkhand & Ors. Opposite Parties
.....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Ms. Sneha Kumari, Adv.

For the Opp. Parties : AC to AG
.....

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

02/03.09.2021

It has been submitted that the matter cannot be settled in the Lok Adalat.

Accordingly, list this case in regular Bench.

(Rajesh Kumar, J.)

Shahid/